

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 724/2020

PRANEETH K & ORS.

Petitioner(s)

VERSUS

UNIVERSITY GRANTS COMMISSION (UGC) & ORS. Respondent(s)  
(FOR IA No.65999/2020-EX-PARTE AD-INTERIM RELIEF and IA  
No.66000/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.65998/2020-  
APPROPRIATE ORDERS/DIRECTIONS and IA No. 68305/2020 - EXEMPTION  
FROM FILING AFFIDAVIT and IA No. 68304/2020 - INTERVENTION  
APPLICATION)

WITH

W.P.(C) No. 739/2020 (PIL-W)  
(FOR STAY APPLICATION ON IA 67748/2020  
FOR APPLICATION FOR EXEMPTION FROM FILING ORIGINAL  
VAKALATNAMA/OTHER DOCUMENT ON IA 67751/2020  
FOR EXEMPTION FROM FILING O.T. ON IA 67752/2020  
FOR INTERVENTION APPLICATION ON IA 68164/2020  
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 68166/2020)

Diary No(s). 15056/2020 (XIV)  
( IA No.67703/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT and IA No.67702/2020-EXEMPTION FROM FILING AFFIDAVIT and  
IA No.67763/2020-INTERVENTION/IMPLEADMENT and IA No.67705/2020-  
INTERVENTION/IMPLEADMENT and IA No.67704/2020-PERMISSION TO FILE  
PETITION (SLP/TP/WP/..))

W.P.(C) No. 746/2020 (X)  
(FOR I.R. and IA No.68338/2020-GRANT OF INTERIM RELIEF and IA  
No.68344/2020-EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 745/2020 (X)  
(FOR IA No.68287/2020-EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 741/2020 (PIL-W)  
(FOR ADMISSION and IA No.67996/2020-EXEMPTION FROM FILING O.T. and  
IA No.67995/2020-EXEMPTION FROM FILING AFFIDAVIT)

Writ Petition(s)(Civil) No(s). 794/2020  
(IA No.72414/2020-EXEMPTION FROM FILING AFFIDAVIT and IA  
No.72412/2020-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Writ Petition(s)(Civil) No(s). 814/2020  
(FOR EXEMPTION FROM FILING O.T. and IA No.74435/2020-EXEMPTION FROM  
FILING AFFIDAVIT)

Writ Petition(s)(Civil) No(s). 862/2020  
(IA No. 77866/2020 - EX-PARTE STAY AND IA No. 77868/2020 -  
EXEMPTION FROM FILING AFFIDAVIT AND IA No. 77867/2020 - EXEMPTION  
FROM FILING O.T.)

Writ Petition(s)(Civil) No(s). 861/2020  
( IA No. 77817/2020 - EX-PARTE STAY AND IA No. 77819/2020 -  
EXEMPTION FROM FILING AFFIDAVIT)

Date : 18-08-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE R. SUBHASH REDDY  
HON'BLE MR. JUSTICE M.R. SHAH

For petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.  
746/20 Mr. Dhruv Mehta, Sr. Adv.  
Mr. Raj Kamal, AOR  
Mr. Sanjay Kr. Dubey, Adv.  
Mr. Aavishkar Singhvi, Adv.  
Mr. Malak Bhatt, Adv.  
Mr. Aseem Atwal, Adv.  
Mr. Kartavya Batra, Adv.  
Mr. Sanpreet Singh Ajmani, Adv.

724/20 Mr. Alakh Alok Srivastava, Advocate-On-Record  
Ms. Anubha Shrivastava Sahai, Advocate

D No. 15056/20 Ms. Meenakshi Arora, Sr. Adv.  
Ms. Neela Gokhale, Adv.  
Ms. Anannya Ghosh, AOR

739/20 Mr. Shyam Divan, Sr. Adv.  
Ms. Samiksha Godiyal, Adv.  
Mr. Nikhil Ranjan, Adv.  
Ms. Pratyushi Mehta, Adv  
Mr. Pranaya Goyal, AOR

West Bengal Mr. Jaideep Gupta, Sr. Adv  
Mr. Raghunath Chakaraborty, Adv  
Mr. Kunal Chatterji, AOR  
Ms. Maitrayee Banerjee, Adv  
Mr. Pravar Veer Misra, Adv.

745/20 Mr. Kishor Lambat, Adv.  
For M/S. Lambat And Associates

IA 71016/20 Mr. Shivankar Sharma ,Adv  
IA 71023/20 Talha Abdul Rahman, AOR  
Mr. Kushagra Pandey, Adv.  
Mr. Mohd. Shaz Khan, Adv  
Mr. Udit Atul Konkanthakar, Adv

861&862/20	Mr. P.S. Narasimha, Sr. Adv. Mr. Pulkit Tare, Adv.
794/2020	Petitioner-in-person
814/2020	Mr. Vinay Navare, Senior Advocate Dr. Uday Prakash Warunjikar, Advocate Mr. Abhay Anil Anturkar, Adv Mr. C. George Thomas, AOR  Mr. Surendra Kumar Gangele, Adv. Ms. Ritu Gangele, Adv. Ms. Swagoti Batchas, Adv. Mr. SPM Tripathi, Adv. Mr. V.K. Shukla, Adv. Mr. Satish Kumar, Adv.
For Respondent(s)	Mr. Tushar Mehta (Ld. SG) Mr. Apoorv Kurup, AOR Mr. G.S. Makker, AOR Ms. Nidhi Mittal, Adv. Mr Siddharth Nigotia, Adv. Ms. Upama Bhattacharjee, Adv.
739/20	Mr. Vinay Navare, Senior Advocate Dr. Uday Prakash Warunjikar, Advocate Mr. Abhay Anil Anturkar, Adv Dr. R. R. Deshpande, AOR For M/S. Dr. R.R. Deshpande And Associates
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Odisha	Mr. Ashok Parija, Adv. Gen Mr. Shibashish Misra, Adv.
W.B. (R4)	Mr. Kishore Dutta, Sr. Adv. Mr. Vikas Mehta, AOR Mr. Vikram Mehta, Adv. Mr. Sanjay Basu, Adv Mr. Apoorv Khator, Adv Ms. Mansaa Shukla, Adv.  Mr. Namit Saxena, AOR

	Mr. Gaurav Agrawal, AOR
70207&208	Mr. Amir Singh Pasrich, Adv. Ms. Meera Mathur, AOR
IA 70613	Mr. Akash Sinha (Advocate) Mr. Shubham Saket, Advocate Mr. Harpreet Singh Hora, Adv Mr. Chirag, Advocate Mr. G. Priyadharshni, Adv. For Mr. Rahul Shyam Bhandari AOR
68164	Mr. Yashodeep Deshmukh, Adv. Mr. Akshay Kapadia, Adv. Mr. Priank Adhyaru, Adv. Dr. Balram Jain, Adv. Mr. R.P. Goyal, Adv.
70364 MFUCTO	Mr. Mihir Desai, Senior Advocate Ms. Rukhsana Choudhury, AOR
Maharashtra Students Union	Mr. Jamshed Mistry, Adv. Ms. Mohini Priya, AOR
IA 71205/20 In WP 739/20	Mr. Siddharth Dharmadhikari, Adv. Mr. Sahil Lal, Adv. Mr. Abhikalp Pratap Singh, AOR
IA 77444 & 77445	Mr. Sanjay Hegde, Sr. Adv. Mr. Bharat T. Manubarwala, AOR Pranjal Kishore, Adv. Mr. Sarvagya Trivedi Manubarwala, Adv. Mr. Varun Varma, Adv. Ms. Nistha Gupta, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Permission to file petition in Diary No(s). 15056/2020 is granted.

Heard learned counsel for the parties.

The intervention applications are not entertained.

Judgment reserved.

The parties are permitted to file short written notes within three days.

(MEENAKSHI KOHLI)  
AR-CUM-PS

(RENU KAPOOR)  
COURT MASTER